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O.A. No. 159/09

ORDER DATED 21st APRIL, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. B. S. Tripathy, Ld. Counsel for the applicant submits that he may be allowed to withdraw this Original Application without prejudice to move this Tribunal with sufficient material or enough time if so proposed.

Permission for withdrawal of this Original Application is allowed. Accordingly, this Original Application is dismissed as withdrawn. No costs.


Member(A)


MEMBER (J)